

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII 06/2005/ 1253/ A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 15th February, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. JJA/1409/2023, dtd 13.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 22.02.2023 and 23.02.2023 with station leave permission, with the official vehicle, at own cost, from the evening of 21.02.2023 to the morning of 24.02.2023.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/1254/A, dated 15.02.2023

Copy to: ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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